

(10)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/54/2016  
NAME OF THE PETITIONER(S) : M. Othiswami & Another  
NAME OF THE RESPONDENT(S) : Vijaya Raja Agro Hi-Tech Private Limited & 4 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	A. G. SATHYANARAYANA A. K. MYLSAMY	For R <sub>1</sub> - R <sub>3</sub>	Ms. 7.
2	VIDHYA SHANKAR	Adv. for Petitioner	D. Vidya Shankar

**ORDER**

Counsel for petitioner present. Counsel for R1 to R3 present. Counsel for petitioner prayed time for making submissions. Time is extended at request. Put up on 25.09.2017 at 10.30 A.M.

Member (Judicial)

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